

**HIGH COURT OF JAMMU AND KASHMIR
AT JAMMU**

EMG-LPA no. 64/2020
EMG-CM no.1935/2020
EMG-CM no.1936/2020
EMG-CM no. 1937/2020
EMG-CAV no.542/2019
(Through Video Conferencing
from Srinagar)

Vikar Ahmad Dar

.....Appellants

Through :- Mr. Z.A.Shah, Senior Advocate
(On Video Conference from High Court at
Srinagar)

V/s

State of J&K & Others

.....Respondent(s)

Through :- Mr. F. A. Natnoo, AAG
(On Video Conferencing from High Court at
Jammu)

HON'BLE THE CHIEF JUSTICE

(On Video Conference from High Court at Jammu)

Coram:

HON'BLE MR. JUSTICE SANJAY DHAR, JUDGE

(On Video Conference from High Court at Jammu)

ORDER
05.06.2020

EMG-CAV no. 542/2019 in EMG-LPA no. 64/2020

Caveator is represented and heard.

Caveat notice is discharged.

EMG-CM no. 1935/2020 (for exemption) in EMG-LPA no. 64/2020

Let the deficiencies be made good as per Circular No. 16/GS
dated 29th March 2020 upon removal of the current lockdown.

The application is allowed in the above terms.

EMG-LPA no. 64/2020

1. The instant appeal has been filed assailing the judgment dated
1st May 2020 whereby the learned Single Judge has decided a bunch of sixteen

writ petitions including OWP no. 259/2019 titled '*Vikar Ahmad Dar v. State of J&K and Others*' which was filed by the appellant.

2. LPA nos. 2, 5, 7, 41-A, 50-A and 54-A/ 2020 challenging the above judgment were under hearing before us when this appeal was filed.

3. Appearing for the present appellant, Mr. Z.A.Shah, Senior Advocate had made detailed submissions in support of the present appeal on 27th May 2020. However, it appears that there were defects in the appeal and the same has been formally registered and placed before us today.

4. We issue formal notice in this appeal.

Mr. F.A.Natnoo, learned AAG accepts notice on behalf of the respondents.

5. Mr. Z.A. Shah, Senior Advocate submits that he had already addressed his arguments in support of the challenge made in the appeal on 27th May 2020.

6. List the present appeal along with EMG-LPA nos.2, 5, 7, 41-A, 50-A and 54-A/2020 for response of Mr. Natnoo on 8th June 2020 at 11.30 a.m.

(SANJAY DHAR)
JUDGE

(GITA MITTAL)
CHIEF JUSTICE

Jammu
05.06.2020
Raj Kumar